

IN THE HIGH COURT OF JHARKHAND AT RANCHI
First Appeal No. 339 of 2018

Sanjay Kumar Gadyan --- --- Appellant
Versus
Mitu Kumari Lachiramka --- --- Respondent

CORAM: **Hon'ble Mr. Justice Aparesh Kumar Singh**
Hon'ble Mrs. Justice Anubha Rawat Choudhary
Through: Video Conferencing

For the Appellant: Mr. P.K. Mukhopadhyay, Advocate

07/ 10.09.2020 In terms of the order dated 24.02.2020, on inquiries made by the Secretary, DLSA, Dhanbad, Respondent has made an application for legal aid. The Secretary, High Court Legal Services Committee shall do the needful, if not already done, within a week.

2. Matter be listed on 17.09.2020.
3. Let the order be communicated to the Secretary, High Court Legal Services Committee.

(Aparesh Kumar Singh, J)

(Anubha Rawat Choudhary, J)

Ranjeet/